

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 206 of 2013 & I.As. No. 286 of 2013 & 313 of 2013.**

**Dated : 22<sup>nd</sup> November, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Vilyyat Power Pvt. Ltd. .... Appellant (s)**

**Versus**

**Kerala State Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. M.T. George &  
Ms. Kavitha for R-2.

**ORDER**

Heard learned counsel for the appellant.

Post the matter for further submissions of the respondent on **27.11.2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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